

## Allahabad Bench

C A No. 53/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	(Proxy for Ashish Bansal)	Ar
2.	Krishna Dev Vyas	Adv.	Petitioner	

CA No. 53/ALD/2019

Sh. Krishna Dev Vyas, Advocate for the Petitioner and Sh. Abhishek Mishra, Proxy for the Ashish Bansal, PCS for the Respondent are present.

Learned proxy counsel appearing for the Respondent seeks one week time for filing reply.

Time is granted.

List the matter on 12<sup>th</sup> September, 2019.

Dated: 23.08.2019

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**SAROJ RAJWARE,**  
MEMBER (T)

-sdr

**A.R.K SINHA**  
MEMBER (J)